

**GOVERNMENT OF JAMMU & KASHMIR**  
**Department of Rural Development and Panchayati Raj**  
**Civil Secretariat, Jammu/ Srinagar.**

**Notification**

**Srinagar, the 29<sup>th</sup> October, 2020.**

S.O 336.— In pursuance of Rule-108-F(1) of J&K Panchayati Raj Rules, 1996, the Government in consultation with the Election Authority call upon the constituencies of District Development Council (s) shown in Annexure to this notification, to elect its members on the dates to be appointed by the Election Authority in terms of Rule 108-G.

**By Order of the Lieutenant Governor.**

Sd/-  
Sheetal Nanda, IAS  
Secretary to the Government

No: RD/Panch/23/2020

Dated: 29-10-2020

Copy to the:-

1. Financial Commissioners, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor.
3. All Principal Secretaries to the Government.
4. Chief Electoral Officer, J&K, Jammu/Srinagar.
5. Joint Secretary (J&K), Ministry of Home Affairs, GoI, New Delhi.
6. All Commissioner/Secretaries to the Government.
7. Divisional Commissioner, Jammu/Kashmir.
8. Secretary to the Government, Department of Law, Justice & PA.
9. All Deputy Commissioners (District Panchayat Election, Officers).
10. Director Information, J&K, Srinagar.
11. Director Archives, Archaeology and Museums, J&K, Srinagar.
12. Director Rural Development Kashmir/Jammu.
13. Director Local Bodies, Jammu/Kashmir.
14. General Manager, Government Press, Srinagar/Jammu for publication.
15. Pvt. Secretary to the Chief Secretary, J&K, for kind information of worthy Chief Secretary.
16. Pvt. Secretary to Advisor (S) to the Lieutenant Governor.
17. Pvt. Secretary to Advisor (F) to the Lieutenant Governor.
18. Pvt. Secretary to Advisor (B) to the Lieutenant Governor.
19. Pvt. Secretary to Advisor (BK) to the Lieutenant Governor.
20. Pvt. Secretary to the Secretary to the Government, Department of Rural Development & Panchayati Raj for information of the Secretary.
21. Incharge Website, Rural Development Department.
22. Stock File.

Deputy Secretary to the Government